

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1783/2020**

This the 30th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Rahul Sharma, aged 36 years, S/o Shri Ashok Kumar Sharma, R/o W. No. 1  
Nagri, District Kathua.

.....Applicant

(Advocate:-Mr. Anil Sethi)

**Versus**

1. State of Jammu and Kashmir through Commissioner-cum-Secretary to  
Government, Industries & Commerce Department, Civil Secretariat, Jammu and 2  
ors.

.....Respondents

(Advocate: Mr. Amit Gupta, A.A.G)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**